

Renovation of Vigyan Bhawan*[English]*

1020. SHRI CHETAN P.S.
CHAUHAN:
SHRIMATI BHAVANA
CHIKHLIDA:

Will the minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the renovation work at Vigyan Bhavan, New Delhi, has since been commenced;

(b) if so, the amount likely to be spent thereon;

(c) the time by which the renovation work will be completed;

(d) the names of the firms entrusted with the renovation work;

(e) whether the firm has been selected on minimum cost basis;

(f) if not the criteria followed in selection of the above firm?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): Yes, Sir.

(b) the sanction has been accorded for Rs. 12.02 Crores. The cost is likely to be revised as per the concept scheme being finalised.

(c) It is expected that the work will be completed by the end of April 1993.

(d) Following two Consultants have been appointed

- 1) M/s Raja Aederi consultants (P) ltd.
- 2) M/s Struct well Designs and Consultants Pvt. Ltd.

(e) and (f). For the type of renovation work envisaged it is not possible to determine the minimum cost as it depends on many factors like proposals given by various agencies, their expertise in taking up of similar works, etc. The Architectural consultancy for renovation work of Vigyan Bhavan has been entrusted to a Consultancy firm. Open competitive offers were called and the work was awarded after deliberation and careful scrutiny by a Committee.

Hindustan cables Ltd.

1021. SHRI CHETAN P.S.
CHAUHAN:
KUMATI DIPIKA CHIKHLIA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Hindustan Cables Ltd. have received back the foam insulated cables exported to Singapore;

(b) whether the government have conducted an enquiry into the matter; and

(c) If so, the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGNON): (a) Entire quantity of Cables not found acceptable by Singapore Telecom Authority has been received back by Hindustan Cables Limited.

(b) No, Sir.

(c) Does not arise in view of (b) above.

Clearance of foreign investment proposals

1022. SHRI CHETAN P.S.
CHAUHAN
SHRIMATI BHAVANA
CHIKHLIA:
SHRI SRIBALLAV PANI-
GRAHI:

Will the PRIME MINISTER be pleased to state: